

(4) A control Room has been set up in the Railway Board to monitor the coal stocks held by the power stations closely. Daily meetings are being held which are being attended by representatives of Railways, Department of Power, Department of Coal and Central Electricity Authority and prompt steps are taken to move coal to power stations with low coal stocks.

Decline in Production of Coal due to Shortage of Explosive

487. SHRI R. V. SWAMINATHAN: Will the Minister of ENERGY be pleased to state:

(a) whether shortage of explosives have seriously disrupted coal mining operations during the current year;

(b) if so, whether the production from underground mines has already come down and prospects of easing the shortage are dim because of snags in importing explosives; and

(c) if so, what steps are being taken in this regard?

THE MINISTER OF ENERGY (SHRI P RAMACHANDRAN): (a) to (c). There has been some loss of production in the current year due to short supply of explosive. Action has been taken by the Coal India Ltd. to import explosives to supplement the indigenous supply and to meet all eventualities.

Right to pursue Smugglers and Nagas in Burma

488. SHRI YADVENDRA DUTT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of an understanding between the Ex-Prime Minister and the Burma Government that gave India the right of hot-pursuit of smugglers, Naga rebels and other anti-social elements into Burmese lands; and

(b) if so, the results achieved in using this right?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) There was no such understanding between the ex-Prime Minister and the Burmese Government.

(b) Does not arise.

Selection Grade Peons

489. SHRI KIRIT BIKRAM DEB BURMAN:

SHRI V. G. HANDE;

SHRI U. S. PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the Ministries/Departments/Independent offices of the Central Government have not implemented the guidelines issued by the Ministry of Finance on 10th January, 1975 regarding the introduction of selection grade for peons of the Central Government employees in group 'D' in Delhi;

(b) if so, the names of the offices/departments which have not yet implemented in full the above guidelines;

(c) the number of class IV employees in each category, department-wise in the same cadre over 15 years of service;

(d) whether some Ministries have imposed conditions such as prescribing matriculation as minimum qualification for the job; and

(e) what steps Government propose to ensure that the selection grade for this grade is enforced by each department?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d). Presumably, the reference in part

(a) is to the guidelines issued by the Ministry of Finance in 1977 and not 1975. The information is being collected and will be laid on the Table of the House.

(e) Government has issued orders and all the departments are expected to implement them.

Incentives to Refrigeration Industry for Creating More Employment

490. SHRI ARJUN SINGH BHADORIA: Will the Minister of INDUSTRY be pleased to refer to reply given to Unstarred Question No. 8234 on 26th April, 1978 and state:

(a) the steps being taken to utilise the full capacity in the Refrigeration Industry in order to increase more employment of technicians and labour; and

(b) whether Government consider to give incentives to increase production in this industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). The capacity utilisation in the domestic refrigeration industry was about 78 per cent in the year 1977. No specific steps or incentives are under consideration of the Government to increase the capacity utilisation in the industry.

Instructions to Coal India and its Subsidiary Companies re: Promotion to Staff

491. SHRI DILIP CHAKRAVARTY: Will the Minister of ENERGY be pleased to state:

(a) whether the Ministry of Energy, Department of Coal has instructed the Managements of Coal India and its subsidiary companies to give promotion to the staff and sub-staff disregarding the suggestions given by the representative Union and also

violating their own written commitments and without any norms of principle resulting the supersessions of claim of the seniors;

(b) if so, what is the reason; and

(c) if not, whether necessary instruction will be given to the authority of Coal India and its subsidiaries to get the things right?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

(c) Promotions in Coal India Limited and its subsidiaries are made in accordance with the procedure laid down for the purpose.

Implementation of schemes in Greater Bombay

492. SHRI B. C. KAMBLE: Will the Minister of PLANNING be pleased to state:

(a) the names of various schemes under Union budget implemented during last year in the area covered in each of the Parliamentary Constituency in Greater Bombay;

(b) the total amount actually spent on each of the schemes in each of the Parliamentary Constituency in Greater Bombay;

(c) the broad categories of people who were the beneficiaries of these schemes; and

(d) what steps Government propose to take to make the schemes mass oriented?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). The Union Budget for 1977-78 contained the plan schemes of all the Ministries, very few of which were localised to the extent that constituency-wise identification would be possible. Some